GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2337 TO BE ANSWERED ON THE 3rd AUGUST, 2021

REVIEW OF FARMERS LEAVING AGRIBUSINESS

2337. SHRIMATI GEETA KORA: SHRI RAJENDRA DHEDYA GAVIT: SHRI VISHNU DATT SHARMA: SHRI DILESHWAR KAMAIT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has conducted a review to estimate the number of farmers who left the agribusiness;
- (b) if so, the details thereof, State/UT-wise;
- (c) the main reasons identified in the review for farmers leaving agriculture;
- (d) whether the Government has advised farmers to move from traditional crops to cash crops;
- (e) if so, the details thereof along with the other deficiencies identified during the review; and
- (f) the steps taken by the Government to popularize agriculture and ensure that farmers do not leave the agribusiness in near future?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Ministry of Agriculture & Farmers Welfare, Govt. of India does not maintain any such record.

(d) & (e): The Indian Council of Agricultural Research has established a network of 725 Krishi Vigyan Kendras (KVKs) in the country with the mandate of Technology Assessment and Demonstration for its Application and Capacity Development for encouraging the farmers to adopt new and modern agricultural technologies.

(f): Under the scheme Sub-Mission on Agricultural Extension (SMAE) of Green Revolution (Krishonnati Yojana), a Central Sector component, "Establishment of Agri-Clinics and Agri-Business Centres (AC&ABC)" has been under implementation to supplement the efforts of public extension, support agricultural development and create gainful self-employment opportunities to unemployed youths with qualification in agriculture and allied sectors.

The scheme promotes involvement of agri-preneurs trained under the AC&ABC scheme in providing advisory and extension services to the farmers in agriculture and allied areas through agriventures established with financial supports. These agri-preneurs are actively involved in providing advisory and extension services to the farmers on various technologies including soil health, cropping practices, plant protection, post harvest technology etc.

The National Institute of Agricultural Extension Management (MANAGE), Hyderabad is the implementing agency for Training Component and National Bank for Agriculture and Rural Development (NABARD) is the implementing agency for Subsidy Component of AC&ABC scheme.

Under the scheme, residential training of 45 days duration is imparted to unemployed candidates who possess degree/ diploma in agriculture and allied subjects, intermediate in agriculture, science graduates with PG in agri related courses and graduates in life sciences and environmental sciences through selected Nodal Training Institutes (NTIs) in various parts of the country. The NTIs also provide hand-holding to the trained candidates for establishment of agri-ventures in agriculture and allied areas and facilitates in providing loan assistance from banks and subsidy support through NABARD.

There is a provision of credit linked back-ended upfront composite subsidy on the bank loan availed by trained candidates under the Scheme. The subsidy is 44% in respect of women, SC/ST and all categories of candidates from North-Eastern and Hill States and 36% in respect of other categories. The subsidy is admissible for loans up to Rs.20 lakhs in case of individual and Rs.100 lakhs in case of Group Projects (for ventures set up by a group of 5 trained candidates).

Recently, benefits of MUDRA loan scheme have been inducted under AC&ABC scheme. Also, the scheme has been on-boarded with DBT Bharat Mission for implementation of Direct Benefit Transfer (DBT) and Aadhaar particulars have been made mandatory for getting benefits under the scheme. A dedicated portal with URL, https://acabcmis.gov.in has been developed for online processing of training programmes and subsidy distribution under the scheme. The List Of Agri Ventures Under AC&ABC Scheme includes Extension consultancy services, Soil and water quality cum inputs testing laboratories, Crop protection services, including pest surveillance, diagnostic and control services, Micro-propagation including plant tissue culture labs and hardening units, Production, maintenance and custom hiring of agricultural implements and machinery including micro irrigation systems, Seed production and processing units, Vermiculture units, Production of bio-fertilizers, biopesticides & other bio-control agents, Apiaries (bee-keeping) and honey & bee products' processing units, Agricultural insurance services, Agri tourism, Agri journalism – film production, farm publications and exhibitions, Poultry and fishery hatcheries, Livestock health cover, veterinary dispensaries & services including frozen semen banks and liquid nitrogen supply and artificial insemination, Information technology kiosks, Feed production, marketing and testing units, Value addition centres, Cool chain including cold storage units, Post harvest management centres for sorting, grading, standardization, Storage and packaging including Metallic and non-metallic storage structures, Horticulture clinic, nursery, landscaping, floriculture, Sericulture, Vegetable production and marketing, Retail marketing outlets for processed agri-products, Production and marketing of farm inputs & outputs,

Contract farming, Crop production and demonstration, Mushroom production, Production, processing and marketing of medicinal and aromatic plants, Production units like dairy, poultry, piggery, fisheries, sheep rearing, goat rearing, emu rearing, rabbit rearing etc.